

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- # 2704
TO BE ANSWERED ON- 18/12/2024

VOCATIONAL TRAINING CENTRES IN TRIBAL AREAS OF JHARKHAND

2704 # SMT. MAHUA MAJI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry is planning to set up new vocational training centres in the tribal areas of Jharkhand;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the total number of beneficiaries benefited from the vocational training centres currently operating in the tribal areas of Jharkhand?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): The Ministry of Tribal Affairs was implementing a separate Scheme till 2018, under which funds were provided for running Vocational Training Centres (VTCs) by the State Governments / NGOs. However, with the creation of Ministry of Skill Development as a separate Ministry in 2014 and compulsory requirement of National Skills Qualifications Framework (NSQF), from 2018-19 onwards, the intervention of Vocational Training Centres was subsumed under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution. Now for carrying out Skill Development / Vocational Training programmes, funds are provided to State Governments based on proposals received from them which are appraised and approved by the Project Appraisal Committee (PAC) within the state's allocation. During the last five years an amount of Rs. 30 cr has been released to Jharkhand State for skill development and vocational training of tribal persons under the schemes 'Special Central Assistance to Tribal Sub-Scheme' (SCA to TSS) and 'Grants under Article 275(1) of the Constitution'.

Besides, under Van Dhan Vikas Kendra component of Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme of Ministry of Tribal Affairs, financial support is provided for imparting skill development training to associated tribal beneficiaries of VDVVs for value addition activities of tribal produce / products. So far, 146 VDVVs have been sanctioned in the State of Jharkhand associating 43,701 beneficiaries.
